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Title: Introduction of the Constitution (Amendment) Bill, 2011 (Insertion of new article 16A, etc.).

SHRI P.L. PUNIA (BARABANKI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P.L. PUNIA: I introduce the Bill.

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